

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.242
CP/28(AHM)2022

Proceedings under Section 169 of Co. Act, 2013

IN THE MATTER OF:

Imdad Ali M Momin

.....Applicant

V/s

Pellucid Lifesciences Pvt Ltd & Ors

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Rajiv Chawla, Adv. Mr. Arjun Sheth, Adv.

For the Respondent

: Mr. Ravi Pahwa, Adv.

ORDER

Ld. Counsel for the applicant submitted that the appeal is pending before Hon'ble NCLAT, hence, matter stands adjourned to 29.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)